



# Central Electricity Regulatory Commission

4th Floor, Chandernagore Building, 36 Janpath, New Delhi-110001  
Phone : 23353503, FAX: 23759923

Petition No. 221/TL/2022

Dated: 25.10.2022

## NOTICE UNDER CLAUSE (a) OF SUB-SECTION (5) OF SECTION 15 OF THE ELECTRICITY ACT, 2003

An application under Section 14 of the Electricity Act, 2003 (the Act) has been made by Power Grid Bhadla Transmission Limited, B-9, Qutab Institutional Area, Katwaria Sarai, New Delhi-110016 to establish "Transmission System Strengthening Scheme for Evacuation of Power from Solar Energy Zones in Rajasthan (8.1 GW) under Phase II (Part B)", on Build, Own, Operate and Maintain (BOOM) basis (hereinafter referred to as "the Project") consisting of the following elements:

Sr. No.	Name of the Transmission Element	Scheduled COD in Months from Effective Date
1.	Fatehgarh-II PS- Bhadla-II PS 765 kV D/c line (2nd)	18 Months
2.	2 no. of 765 kV line bays each at Fatehgarh-II and Bhadla-II for Fatehgarh-II PS- Bhadla-II PS 765 kV D/c line (2nd)	
3.	1x240 MVar Switchable line reactor for each circuit at each end of Fatehgarh-II- Bhadla-II 765kV D/c line (2nd) 240 MVar, 765 kV reactor-4 (2 reactors each at Fatehgarh-II and Bhadla-II). Switching equipment for 765 kV reactor-4 (2 Switching equipments each at Fatehgarh-II and Bhadla-II) [1x80 MVar Spare* reactor each at Fatehgarh-II and Bhadla-II to be used as spare for Fatehgarh-II- Bhadla-II 765 kV D/c line (2nd)] *not under the present scope.	

Note:

- i. POWERGRID to provide space for 2 no of 765 kV bays each at Fatehgarh-II and Bhadla-II substation and space for 2 no of switchable line reactors each at Fatehgarh-II and Bhadla-II substation.
- ii. TSP shall install the 765kV Line Reactor banks at Bhadla II PS under each of the schemes (Part-B, Part-C and Part-E) and all the associated equipment required for switching arrangement viz isolators, circuit breakers, 765kV & 145kV (neutral) auxiliary buses etc., so that spare 1-ph unit, whenever provided in future, is able to replace any of the faulty unit without its physical movement. Respective TSP shall provide the equipment/facilities at Bhadla II PS such that only supply & installation of 1x80 MVAR spare unit of Reactor, associated LA, 1-Ph Circuit Breaker and extension of 765 kV & 145 kV buses will be required for completion of switching arrangement in future."
2. The applicant has been selected as the Transmission Service Provider with the lowest levelized transmission charges of Rs. 728.93 million on the basis of the competitive bidding carried out by REC Transmission Projects Company Limited in accordance with the Guidelines issued by the Central Government under Section 63 of the Act.
3. The Central Transmission Utility of India Limited vide its letter dated 26.8.2022 has recommended for grant of transmission licence to the applicant to establish the proposed transmission system.
4. Based on material available on record, the Commission has, vide order dated 22.10.2022 in Petition No. 221/TL/2022, proposed to issue transmission licence to the applicant for establishing the transmission system as noted in para 1 above.
5. A copy of the application, along with its annexures and enclosures, made by the applicant for grant of inter-State transmission licence to Power Grid Bhadla Transmission Limited before the Commission can be accessed at the website [www.powergrid.in](http://www.powergrid.in) or inspected by any person in the Commission's office by following the laid down procedure.
6. Notice is hereby given in pursuance of clause (a) of sub-section (5) of Section 15 of the Act that suggestions or objections, if any, to the Commission's proposal to grant transmission licence to the applicant, as aforesaid, be sent to the undersigned by 11.11.2022 at the above noted address. The suggestions or objections received after the specified date shall not be considered.
7. The application shall be taken up for further hearing by the Commission on 22.11.2022. Any person who files suggestions or objections may in his/her discretion attend the hearing, for which no TA/DA shall be paid by the Commission.

Sd/-  
(Harpreet Singh Pruthi)  
Secretary